

IN THE HIGH COURT OF JHARKHAND AT RANCHI

S.A. No.88 of 2013

Gopal Krishna Choudhary & Ors.

...Appellants

Versus

The State of Jharkhand

....Respondent

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Coram: HON'BLE MR JUSTICE RAJESH KUMAR

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For the Appellant : Mr. J.N. Upadhyay. Advocate

For the Respondent : Mr. P.K. Rai, A.C. to S.C. (L&C-I)

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07/03.09.2021: As a last chance, four weeks' time, as prayed for, is allowed for removal of the defects.

(Rajesh Kumar, J.)

Ravi/-